

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 283 OF 2016 & IA NOS. 581 AND 582 OF 2016**

**AND**

**APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016**

**Dated: 25<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**APPEAL NO. 283 OF 2016 & IA NOS. 581 AND 582 OF 2016**

**UJVN Ltd.**

**...Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari  
Mr. Karthik Rajasekhar

Counsel for the Respondent(s) : Mr. Raunak Jain for R.1  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R.2

**APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016**

**UJVN Ltd., Dehradun**

**...Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari  
Mr. Karthik Rajasekhar

Counsel for the Respondent(s) : Mr. Raunak Jain for R.1  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R.2

**ORDER**

It is represented that pleadings are complete.

List these matters for hearing on **24.07.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**